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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 8082/2022, CM APPL. 24496/2022

DELHI VOLUNTARY HOSPITAL FORUM .....Petitioner

Through: Mr. Rakesh Malhotra, Mr. Bharat

Malhotra and Mr. Kushal Malhotra,

Advocates.

versus

DIRECTOR GENERAL OF HEALTH SERVICES & ORS.

....Respondents

Through: Mr. Prakhyat Gargasya, Advocate for

Mr. Divyam Nandrajog, Panel

Counsel for GNCTD/ R-1, 2, 5.

Ms. Shubhra Parashar and

Mr. Virender Pratap Singh Charak,

Advocates for R-3.

**CORAM:** 

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER 22 10 2024

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- 1. Mr. Prakhyat Gargasya, counsel for Respondents No. 1, 2 and 5, states that the main arguing counsel, Mr. Divyam Nandrajog, is indisposed, and requests for an adjournment. The request is not opposed by the Petitioner.
- 2. Let a copy of the counter affidavit filed by GNCTD be supplied to counsel for the Petitioner within three weeks from today. The Petitioner is permitted to file a rejoinder thereto within four weeks thereafter.
- 3. List on 23<sup>rd</sup> January, 2025.

SANJEEV NARULA, J

**OCTOBER 22, 2024** 

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